

by the Academic Council and the Executive Council of the University concerned. Sanction of the University Grants Commission is obtained for meeting additional expenditure on creation of teaching posts, non-teaching posts, etc. for the new Schools/Departments.

(d) Yes, Sir. The first admissions to the School were made in the academic session 1988-1989.

(e) According to the information furnished by the University of Hyderabad, the School of Performing Arts was established in accordance with the procedure prescribed in its Statutes/Ordinances, with the approval of the Academic Council and the Executive Council of the University. UGC's approval was obtained for creation of teaching posts in the School.

(f) Does not arise.

**Satish Chandra Committee
for discontinuance of English paper in
UPSC examinations**

2135. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government had appointed Satish Chandra Committee, to go into the question of abolition of compulsory paper in English and to make Indian languages as medium of expression in the various examinations conducted by Union Public Service Commission for recruitment of its employees;

(b) if so, whether initially this Committee was to submit its report by 20th October, 1989 but gradually its term was extended upto the 15th May, 1990 which is causing great discontentment in the public; and

(c) if so, what steps Government propose to take to ensure that the report of the Committee

is submitted without any further delay ?

THE PRIME MINISTER AND THE MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) The Expert Committee under the chairmanship of Prof. Satish Chandra was requested by the Union Public Service Commission to go into the question of introduction of multilingual system for the Commission's examinations as well as discontinuance of compulsory paper in English in certain examinations held by the Commission.

(b) and (c) The Committee has already submitted its Report to the Commission.

**Help to enterprising scientists not
having formal degrees**

2136. SHRI THOMAS KUTHIRAVATTOM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal under their consideration to help enterprising scientists who don't have formal degrees;

(b) whether it is a fact that original talents who have invented several systems are turned away by Government agencies for want of academic qualifications;

(c) whether Government are aware about an inventor, Mr. T. J. David of Delhi, who is being harassed by bureaucrats despite the fact that he has several inventions and patents to his credit, as reported by 'Sunday Mail' of 6th May, 1990; and

(d) whether university degree is necessary to be recognised as a scientist ?